

(c) A large proportion of soyabean oil is utilised for direct consumption while a small quantity goes for manufacture of Vanaspati.

(d) Soyabean production has been given high priority in the National Oilseeds Development Project which is being implemented since 1984-85 with a view to accelerating the production. Accordingly, a special project on soyabean is in operation under the National Oilseeds Development Project in the States of Madhya Pradesh, Uttar Pradesh and Rajasthan. Besides, Intensive Oilseeds Development Programme covering soyabean is also in operation in the States of Bihar, Himachal Pradesh, Maharashtra and Gujarat, where potentialities for cultivation of this crop exist.

News item "Traders shun FCI tenders"

3939. SHRI BHOLA NATH SEN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the news item "Traders shun FCI tenders" appearing in Business Standard dated 25 July, 1985 to state :

(a) whether the sugar traders of Calcutta have boycotted tenders floated by the Food Corporation of India ;

(b) if so, the details thereof ; and

(c) the reasons why sugar is not transported to successful bidders through the authorised contractors of F.C.I. ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). Food Corporation of India is arranging the sale of imported sugar through auctions/tenders in the State of West Bengal. No report of any such boycott of tenders by the sugar traders of Calcutta has been received by the Corporation.

(c) According to the terms of tenders, the stocks are issued to successful tenders from the Corporation of India's depots. After the delivery of stocks, the transportation is the responsibility of the tenderers. The question of transporting the same through authorised contractors of the Food Corporation of India does not arise.

Proposal from Maharashtra to set up new sugar mills in Seventh plan

3940. SHRI MURLIDHAR MANE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have received any proposal from the Maharashtra Government regarding establishment of 51 new sugar factories in the State during the Seventh Plan period ; and

(b) if so, whether the proposal has been cleared by the Central Government and if not, the reasons thereof ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) No, Sir.

(b) Does not arise.

[Translation]

Installation of a statue of late Dr. Rajendra Prasad in Delhi.

3941. SHRI KRISHNA PRATAP SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government propose to instal a statue of the first President of India, Dr. Rajendra Prasad, at some suitable place in Delhi ;

(b) if so, location and time by which the statue will be installed ; and

(c) if not, the reasons therefor ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.

(b) The matter is under consideration of the Government.

(c) Does not arise.

[*English*]

Installation of New Stations of A.I.R.

3942. SHRI K. PRADHANI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have selected some places for the commissioning of new stations of All India Radio in 1985-1986 ;

(b) if so, the names of the places identified ;

(c) whether some places have been identified in Orissa ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). New radio stations under construction at Almora (U.P.), Itanagar (Arunachal Pradesh), Sholapur (Maharashtra), Adilabad (Andhra Pradesh) and Kota (Rajasthan) are likely to be ready during 1985-86.

(c) and (d). A scheme to set up a local radio station with 1 kw mw transmitter, studios, receiving facilities and staff quarters at Keonjhar in Orissa, was included in the approved 6th Plan. The building works are presently in progress. The station is expected to be commissioned during 1986-87.

Provision of Shelter to Everybody in the Country

3943. SHRI AMARSINH RATHAWA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that many people in rural area and particularly in Adivasi area are without shelter;

(b) whether any survey has been made to find out such persons, if so, when the survey was conducted and what are the findings ; and

(c) what measures are being taken to provide the basic amenity of shelter to each and every citizen of the country ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b). During the decennial census, information is collected on houseless persons i.e. those who are generally found on the road side, pavements, in humepipes, under staircases, or in the open, temples, mandaps, platforms and the like.

As per 1981 census, there were 1,724,111 houseless persons in rural and Adivasi areas, excluding the population of Assam and areas under unlawful occupation of Pakistan and China where census could not be held.

(c) Housing is a State subject and there are two schemes primarily meant for poorer sections of the society as follows :—

- (i) allotment of rural house sites and provision of construction assistance, and
- (ii) building houses for Economically Weaker Sections of the Society in Urban areas.

Rise in Price of Sugar in the Capital

3944. SHRI BANWARI LAL PUROHIT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that the free sale price of sugar in the capital is likely to touch an all time high of Rs. 9 per kg. ;

(b) whether the Indian Federation of Consumer Organisation has blamed his Ministry for the spurt in sugar prices ;